

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/ 2666 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 22nd April, 2025.

Sub: **Casual leave.**

Ref:- Letter No. JJA/3526/2025 dated 08.04.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 11.04.2025, along with station leave permission from the evening of 10.04.2025 till the morning of 14.04.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

- sd -
JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/ 2667 /A, dated , 22-04-2025

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

@
22.04.25
JT. REGISTRAR(VIGILANCE)